

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE AND INSURANCE)

NEW DELHI: THE 4th July, 1975.

NOTIFICATION  
INCOME TAX

NO. 952 (F.No.404/77/75-ITCC): In exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43/1961), the Central Government hereby /of authorises S/Shri U.S. Saha, S.C. Paria, G.D. Dutta, J.B. Biswas, A.K. Bhattacharyya, P.K. Mondal, A. Deb Biswas, A. Majumdar, S.K. Dutta, Biman Chaudhury, S.K. Poddar, N.C. Nath, S.K. Mukherjee, B.B. Pal, A.B. Nag, M.L. Saha and S. Biswas, who are Gazetted Officers of the Central Government, to exercise the powers of Tax Recovery Officers under the said Act.

2. The undermentioned Notifications by virtue of which the Gazetted Officers mentioned against each Notification performed the functions of Tax Recovery Officers shall cease to be operative as and when the Gazetted Officers mentioned in para 1 take over as Tax Recovery Officers:-

<u>Notification Number and Date</u>	<u>Name of Gazetted Officers</u>
73 (F.No.16/14/66-IT.B) dated 24.8.1967.	Shri B.N. Chaudhury
74 (F.No.16/14/66-IT.B) dated 24.8.1967	Shri R.K. Malhotra
75 (F.No.16/14/66-IT.B) dated 24.8.1967	Shri S. Chatterjee
77 (F.No.16/14/66-IT.B) dated 24.8.1967.	Shri P.C. Dutta
78 (F.No.16/14/66-IT.B) dated 24.8.1967	Shri S.P. Acharjee
79 (F.No.16/14/66-IT.B) dated 24.8.1967	Shri A.B. Chakraborty
199 (F.No.404/74/72-ITCC) dated 10.10.1972	Shri J.N. Halder
703 (F.No.404/48/74-ITCC) dated 14.8.1974.	Shri S.N. Mandal

3. This Notification shall come into force with effect from

.../2.

the date, the Officers mentioned in paragraph 1 take over as Tax Recovery Officers.

*T.R. Aggarwal*

( T.R. Aggarwal )

Deputy Secretary to the Government of India.

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No. 952 (F.No.404/77/75-ITCC).

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*T.R. Aggarwal*

Deputy Secretary to the Government of India